I. Report (2006-07) of Visva-Bharati, Santiniketan and related papers

II. Reports and Accounts (2005-06/2006-07) of various educational institutes/ universities and related papers

SHRI MD. ALI ASHRAF FATMI: Sir, I lay on the Table:----

- I. A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 35 of the Visva Bharati Act, 1984:---
 - (a) Annual Report of the Visva-Bharati, Santiniketan, for the year 2006-07.
 - (b) Review by Government on the working of the above University.
 - (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 8884/08]

- II. A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 29 of the Babasaheb Bhimrao Ambedkar University Act, 1994:---
 - (a) Annual Report and Accounts of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2006-07.
 - (b) Review by Government on the working of the above University.
 - (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 8885/08]

- 2. A copy (in English and Hindi) of the following papers:----
 - (i) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Indore, for the year 2006-07, together with the auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 8886/08]

- (ii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Lucknow, for the year 2006-07, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 8887/08]

- (iii) (a) Annual Report and Accounts of the National Institute of Industrial Engineering (NITIE), Mumbai, for the year 2006-07.
 - (b) Annual Accounts of the National Institute of Industrial Engineering (NITIE), Mumbai, for the year 2006-07, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.
- (d) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 8888/08]

- (iv) (a) Annual Report and Accounts of the Indian Institute of Technology (IIT), Delhi, for the year 2006-07.
 - (b) Annual Accounts of the Indian Institute of Technology (IIT), Delhi, for the year 2006-07, and the Audit Report thereon, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961.
 - (c) Statement by Government Accepting the above Report.
 - (d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 8889/08]

- (v) (a) Annual Accounts of the Assam University, Silchar, for the year 2005-06, and the Audit Report thereon, under sub-section (4) of section 31 of the Assam University Act, 1989.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 8890/08]

- (vi) (a) Annual Report and Accounts of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2006-07, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 8891/08]

- (vii) (a) Annual Report of the Indian Institute of Technology Madras, Chennai, for the year 2006-07.
- (b) Annual Accounts of the Indian Institute of Technology Madras, Chennai, for the year 2006-07, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
- (c) Statement by Government accepting the above Report.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 8892/08]

(viii) (a) Annual Report and Accounts of the Board of Apprenticeship Training (BoAT), Kanpur, for the year 2006-07, together with the Auditor's Report on the Accounts.

[RAJYA SABHA]

- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 8701/08]

- (ix) (a) Annual Report and Accounts of the National Institute of Technology, Karnataka, Surathkal, for the year 2006-07, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 8702/08]

- (x) (a) Annual Report and Accounts of the Indian Council of Social Science Research, New Delhi, for the year 2006-07, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 8893/08]

- (xi) (a) Annual Report of the Indian Institute of Technology, Kanpur, for the year 2006-2007.
 - (b) Statement by Government on the working of the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 8894/08]

- I. Report and Accounts (2006-07) of Singaneri Collieries Company Ltd., Khammam, Andhra Pradesh and related papers
- II. MoUs (2008-09) between Government of India (Ministry of Coal) and various Coal Companies

SHRI V. NARAYANASAMY: Sir, I, on behalf of Shri Santosh Bagrodia, lay on the Table:---

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
 - (a) Eighty-sixth annual Report and Accounts of the Singaneri Collieries Company Limited (SCCL), Khammam, Andhra Pradesh, for the year 2006-07, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.